

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 383

TO BE ANSWERED ON THE 26th April, 2016

Pharma Practice Code

383. SHRI Y.S. AVINASH REDDY:
SHRI GUTHA SUKENDER REDDY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is planning to defer the rollout of Pharma Practices Code to a future date; and
- (b) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): No, Madam.

(b): In view of reply to (a) above, does not arise.

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